

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 30.01.2020

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S.No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 460 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Meka Dredging Company Pvt. Ltd. Vs. Sapura Engineering & Construction (India) Pvt. Ltd.	Atul Sharma

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By Order
-sd/-

Assistant Registrar